

ITEM NO.9

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11266/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in SA No. 552/2017 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

HARI SHANKAR NATH TIWARI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 84000/2022 - DISPENSING WITH SERVICE OF NOTICE
 IA No. 86706/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 86707/2021 - EXEMPTION FROM FILING O.T.
 IA No. 116419/2021 - EXEMPTION FROM FILING O.T.
 IA No. 116418/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 86708/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 20938-20941/2021 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 84928/2021

FOR EXEMPTION FROM FILING O.T. ON IA 84931/2021

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 84932/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 116427/2021

FOR EXEMPTION FROM FILING O.T. ON IA 116428/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 163127/2021

FOR DISPENSING WITH SERVICE OF NOTICE ON IA 83983/2022

IA No. 83983/2022 - DISPENSING WITH SERVICE OF NOTICE

IA No. 84928/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 84931/2021 - EXEMPTION FROM FILING O.T.

IA No. 116428/2021 - EXEMPTION FROM FILING O.T.

IA No. 116427/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 163127/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 84932/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 11261-11262/2021 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

86633/2021

FOR EXEMPTION FROM FILING O.T. ON IA 86634/2021

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 86635/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 117581/2021

FOR EXEMPTION FROM FILING O.T. ON IA 117582/2021

FOR DISPENSING WITH SERVICE OF NOTICE ON IA 84040/2022

IA No. 84040/2022 - DISPENSING WITH SERVICE OF NOTICE

IA No. 86633/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 86634/2021 - EXEMPTION FROM FILING O.T.

IA No. 117582/2021 - EXEMPTION FROM FILING O.T.

IA No. 117581/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 86635/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 11277-11280/2021 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 86792/2021

FOR EXEMPTION FROM FILING O.T. ON IA 86793/2021

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 86795/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 87401/2021

FOR EXEMPTION FROM FILING O.T. ON IA 87402/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 117523/2021

FOR EXEMPTION FROM FILING O.T. ON IA 117526/2021

FOR DISPENSING WITH SERVICE OF NOTICE ON IA 84006/2022

IA No. 84006/2022 - DISPENSING WITH SERVICE OF NOTICE

IA No. 86792/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 86793/2021 - EXEMPTION FROM FILING O.T.

IA No. 117526/2021 - EXEMPTION FROM FILING O.T.

IA No. 87402/2021 - EXEMPTION FROM FILING O.T.

IA No. 87401/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 117523/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 86795/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 26-07-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Rahul Pratap, AOR

Mr. Rajat Singh, AOR

Mr. Samarth Mohanty, Adv.

Mr. A. Bhattachary, Adv.

For Respondent(s) Mr. V.K. Shulka, Sr. Adv.
 Mr. Rajeev Kumar Dubey, Adv.
 Mr. Arun Kumar Singh, Adv.
 Mr. Ashiwan Mishra, Adv.
 Mr. Rakesh Kumar Soni, Adv.
 Ms. Vaidruti Mishra, Adv.
 Mr. Kamlendra Mishra, AOR

 Mr. Amit Bose, Sr. Adv.
 Mr. M. A. Chinnasamy, AOR
 Mr. C. Rubavathi, Adv.
 Mr. M. Veeraragavan, Adv.
 Mr. C .Raghavendren, Adv.
 Mr. Bheem Singh D., Adv.

UPON hearing the counsel the Court made the following
 O R D E R

In view of letter circulated by learned counsel for the respondent-*State of Uttar Pradesh* seeking adjournment, list the matters in the third week of August, 2022.

(JAGDISH KUMAR)
 COURT MASTER (SH)

(RENU KAPOOR)
 ASSISTANT REGISTRAR